

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:317

ANSWERED ON:24.07.2009

UNDERSEA POWER CABLE

Patasani Dr. (Prof.) Prasanna Kumar; Ray Shri Rudramadhab

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government proposes to sign a Memorandum of Understanding with the Government of Sri Lanka for laying an undersea power cable between the two countries;
- (b) if so, the details thereof;
- (c) the total estimated cost and the benefits likely to be derived therefrom; and
- (d) the time by which it is likely to be completed?

**Answer**

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d) : A Statement is laid on the Table of the House.

**STATEMENT**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 317 TO BE ANSWERED IN THE LOK SABHA ON 24.07.2009 REGARDING UNDERSEA POWER CABLE.

(a) & (b) : Yes, Madam. The Government proposes to sign a Memorandum of Understanding (MOU) with the Government of Sri Lanka for conducting a feasibility study for establishing a High-Voltage Direct Current (HVDC) Transmission System of 1000 MW capacity using overhead and sub-marine cables between India and Sri Lanka. The System will have two HVDC terminal stations at both sides of the link. According to preliminary estimates, the length of the HVDC line would be approximately 350-400 kms. This would consist of about 200-250 Kms overhead HVDC line in India and between 30-50 kms under sea cables and finally about 125-150 kms of overhead line in Sri Lanka.

(c) & (d) : As per the pre-feasibility report, the total estimated cost of the scheme is around Rs.2,300 crores. The proposed inter-connection shall enable both the countries to exchange electricity to the tune of 1000 MW for mutual benefit through optimization of resources, economies of scales etc. The project execution is expected to take about 4 years after a decision is taken to implement the project.